GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 3339 TO BE ANSWERED ON: 08.08.2025

Hoarding of Fertliser

3339: SHRI ANANTA NAYAK:

SHRI ANUP SANJAY DHOTRE:

DR. PRASHANT YADAORAO PADOLE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the various steps taken by the Government to monitor and prevent hoarding or black marketing of fertilizers during the Kharif season;
- (b) whether any incidents of hoarding/black marketing have come to the notice of the Government and if so, the details of the action taken thereon; and
- (c) the specific measures proposed to be implemented to curb these issues in future?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c) Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State governments are adequately empowered under FCO to stop black marketing/hoarding of fertilizers and to take punitive action against any person/fertilizer company involved in black marketing/hoarding of fertilizers by violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985 (FCO). Accordingly, as per the information received from the State governments, the details regarding number of cases of black marketing/hoarding of fertilizers and action taken against them by the States during the ongoing Kharif 2025 season i.e. from 01.04.2025 to 01.08.205 is placed at **Annexure**.

ANNEXURE

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No 3339 for answering on 08.08.2025

Cumulative Statement from April 25 to August 25 (as on 01.08.2025)

		Black Marketing				Hoarding	No. of Convictions	
States	No. of Inspections /raids	Show cause notice issued	No. of licenses cancelled/suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	
AndhraPradesh	577	1	1	0	1	1	0	NIL
Arunachal Pradesh	0	0	0	0	0	0	0	NIL
Assam	1681	12	2	0	28	0	0	NIL
Bihar	7176	712	314	18	0	0	0	NIL
Chhattisgarh	3661	264	3	3	29	1	0	NIL
Dadar & Nagar	0	0	0	0	0	0	0	NIL
Delhi	99	0	0	1	0	0	0	NIL
Goa	602	544	180	6	10	0	0	NIL
Gujarat	4566	13	0	1	0	0	0	NIL
Haryana	4133	47	3	1	16	18	1	NIL
Himachal Pradesh	0	0	0	0	0	0	0	NIL
Jammu & Kashmir	1568	22	1	0	14	1	0	NIL
Jharkhand	352	3	0	0	5	4	0	NIL
Karnataka	3538	150	10	0	117	0	0	NIL
Kerala	323	0	0	0	0	0	0	NIL
Madhya Pradesh	276	0	0	35	0	0	0	NIL
Maharashtra	26870	15	0	15	0	0	0	NIL
Manipur	3	0	0	0	0	0	0	NIL
Meghalaya	169	0	0	0	0	0	0	NIL
Mizoram	11	0	0	0	0	0	0	NIL
Nagaland	64	14	0	14	0	0	0	NIL
Odisha	3622	0	0	0	0	0	0	NIL
Puducherry	10	0	0	0	0	0	0	NIL
Punjab	2323	2	0	0	5	0	1	NIL
Rajasthan	5828	0	0	0	0	0	0	NIL
Tamilnadu	10837	13	0	1	0	0	0	NIL
Telangana	47518	0	0	1	2	0	0	NIL
Tripura	304	0	0	0	0	0	0	NIL
UttarPradesh	16193	999	2181	44	164	37	3	3
Uttarakhand	158	0	0	0	0	0	0	NIL
West Bengal	15666	0	0	0	0	0	0	NIL
otal	158128	2811	2695	140	391	62	5	3

to			